

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 198 OF 2015**

**&**

**APPEAL No. 6 OF 2016**

**Dated: 22<sup>nd</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J.Kapoor, Technical Member**

**APPEAL NO. 198 OF 2015**

**In the matter of :**

**Power Grid Corporation of India Ltd.,**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. S. Ramalingam for R-1  
Mr. Bipin Gupta  
Mr. Sunil Bansal for R-2 to R-5  
Mr. R.B. Sharma for R-13

**APPEAL NO. 6 OF 2016**

**In the matter of :**

**Power Grid Corporation of India Ltd.,**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Gautam Chawla  
Ms. Akansha Tyagi

Counsel for the Respondent(s) : Mr. S. Ramalingam for R-1  
Mr. S.K.Chaturvedi for R.11  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-3 to R-15  
Mr. R.B. Sharma for R-13  
Mr. Sri Harsha Peechara  
Ms. Vidhi Jain for R-18

**ORDER**

It is represented that pleadings are complete.

List these matters for hearing on **08.05.2017.**

**(I.J.Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

Ts/kt